

(c) whether engineering industry in India is finding little/shares for itself in the capital goods being ordered by various industries for this modernisation; and

(d) if so, steps taken to correct this imbalance?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M.ARUNACHALAM): (a) to (d). No, Sir. Confederation of Engineering Industry (CEI) has never complained about any delay in creating the proposed engineering industry modernisation fund. According to CEI, they had only made a suggestion to the Government in this regard.

Foreign Collaborations

7378. DR.DATTA SAMANT: Will the Minister of INDUSTRY be pleased to state:

(a) the details of foreign collaborations approved by Government during 1985-1986 and 1987.

(b) which of them involves more than one crore rupees; and

(c) how far these collaborations help to boost Indian economy?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M.ARUNACHALAM): (a) Government has approved 1024, 957 and 853 foreign collaboration proposals in the years 1985, 1986 and 1987 respectively. The details of approved foreign collaborations showing the names of Indian and foreign firms, item of manufacture and nature of foreign collaboration are published on a monthly basis by the Indian Investment Centre as a supplement to its monthly new

letter. Copies of this publication are sent regularly to Parliament Library.

(b) There are different types of foreign collaborations which involve lumpsum technical know-how fees, royalty and foreign equity participation. Royalty is expressed as a percentage of sales value, while foreign equity participation is a percentage of paid up capital. It would not, therefore, be possible to identify the number of collaborations which involve more than Rs. one crore.

(c) These tie-ups are sanctioned on the basis of felt needs in areas of production technology, import substitution and export promotion, thereby contributing to industrial production.

New Policy on Cigarettes

7379. SHRI V. SOBHANADREESWARA RAO: Will the Minister of Industry be pleased to state:

(a) whether big cigarette manufacturers are benefited due to the new policy on cigarettes; and

(b) the retail prices of each brand of cigarettes manufacturer-wise before and after the introduction of the new policy?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M.ARUNACHALAM): (a) No study has been conducted to ascertain whether the rational system of levying excise duty based on the length of the cigarettes introduced in previous year has resulted in increased profitability to the manufacturers.

(b) Prices of various brands of cigarette are not centrally maintained as there is no statutory control on prices of cigarettes.